

### Mechada Combined Posts and Telegraphs Office

34. **Shri S. C. Samanta** : Will the Minister of Communications be pleased to state :

(a) the date when Mechada Combined posts and Telegraphs office in the District of Midnapur in West Bengal was opened ;

(b) whether it has been made permanent ;

(c) the annual income from the office ;

(d) whether the jurisdiction of this Combined Posts and Telegraphs office is proposed to be expanded ; and

(e) the number of Combined Posts and Telegraphs office opened in Midnapur District after Mechada and the number proposed to be opened during the remaining First Five Year Plan period ?

**The Deputy Minister of Communications (Shri Raj Bahadur)** :

(a) 27th July, 1953.

(b) No.

(c) During 1954-55, the income is about Rs. 11,400.

(d) There is no such proposal at present.

(e) 3 and 10 respectively.

शोर

३५. **सेठ गोविन्द दास** : क्या खाद्य और कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) १९५४-५५ में कितने शोरों का शिकार किया गया; और

(ख) इस समय भारत में लगभग कितने शोर हैं ?

**खाद्य और कृषि मंत्री (श्री ए० पी० जैन)** : (क) तथा (ख) : सभी राज्यों के बारे में जानकारी अभी मौजूब नहीं है और इकट्ठी की जा रही है। घाने पर समा के टैबल पर रख दी जायेगी।

### Condemned Locomotives

36. **Pandit D. N. Tiwary** : Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 515 on the 2nd December, 1954 and state :

(a) the purpose for which the condemned engines are stocked at Mogal-sarai Running Shed;

(b) whether such engines are lying at any other Junction; and

(c) if so, their number ?

**The Deputy Minister of Railways and Transport (Shri Alagesan)** : (a) For final disposal by auction.

(b) Yes.

(c) 75 on Eastern Railway and 295 on all Indian Railways.

### Dearness Allowance

37. **Shri T. B. Vittal Rao** : Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 330 on the 28th February, 1955 and state :

(a) whether any decision has since been taken regarding the treatment of 50 per cent of the Dearness Allowance of the employees of the ex-Nizam's State Railway who have opted to retain the pre-absorption terms and conditions of service, as dearness pay; and

(b) if so, whether the same will be enforced with retrospective effect ?

**The Deputy Minister of Railways and Transport (Shri Alagesan)** : (a) Yes.

(b) No; the decision will be given effect to from 1st August, 1955.

### Directorate of Extension and Training

38. **Shri P. N. Rajabhoj** : Will the Minister of Food and Agriculture be pleased to state the strength of the staff employed at present in the Directorate of Extension and Training ?

**The Minister of Food and Agriculture (Shri A. P. Jain)** : A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 32].